

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 420
IB/408/ND/2018

IN THE MATTER OF:

Worxpace Consulting Pvt Ltd	...	Applicant
Versus		
Ireo Fiveriver Pvt Ltd	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 17.05.2023

CORAM:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Manish Kumar, Mr. Nitin Sharma, Advs.
For the Applicant	Mr. Parveen Kumar, Mr. Abhishek, Advs. Mr. Pulkit Deora, Ms. Viashnavi Varshney, Advs.
For the petitioner	Mr. Animesh P. Gupta, Mr. Achal Jain, Advs.
For the Respondent 13	: Mr. Vivek Sharma, Adv.
For R-13	Mr. Anup Kumar, Sayare, Adv.
For R-65	Mr. Bilal Ali, Adv.
For R-14	Mr. Sachin Jain, Adv.

ORDER

Due to paucity of time, the matter is adjourned to 07.07.2023.

Sd/-
DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Mukesh

Sd/-
P.S.N. PRASAD
MEMBER (JUDICIAL)